

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 229 /Confdl./2018 Bilaspur, dated the 12th April, 2018
II-2-4/2002 (Part-II)

The following Officiating District Judges of Higher Judicial Service are, hereby, issued certificate of confirmation in terms of sub-rule (5) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

TABLE

S. No.	Name of Judicial Officer
1.	Shri Yashwant Wasnikar
2.	Smt. Swarnalata Toppo

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 230 /Confdl./2018 Bilaspur, dated the 12th April, 2018
II-2-4/2002 (Part-II)


Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (I. & E./ Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (17) (i) Shri Yashwant Wasnikar, I Additional Principal Judge, Family Court, Durg,
(ii) Smt. Swarnalata Toppo, III Additional District and Sessions Judge, Bilaspur
for information.
- (18) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Admn./ Central Filing, Copying & D.E./ Classification/ Judicial/ Checker & D.D.O./ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Accounts & Pay Bill/ D.E./ Dispatch/ Vigilance and I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL